

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 43328/2018

(Arising out of impugned final judgment and order dated 08-03-2018 in CRLA No. 3650/2013 and order dated 08-03-2018 in CRLA No. 3761/2013 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

(IA No.182567/2018-CONDONATION OF DELAY IN FILING and IA No.182568/2018-EXEMPTION FROM FILING O.T.)

Date : 04-01-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
 HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Delay condoned.

Issue notice.

(MEENAKSHI KOHLI)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR